

**HARYANA VIDHAN SABHA**

**8<sup>th</sup> SESSION**

**BULLETIN NO. 5**

**Monday, the 7<sup>th</sup> March, 2022**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 7<sup>th</sup> March, 2022 from 11.00 A.M. to 05.30 P.M.)

**I. QUESTIONS.**

(a) Starred:

| <b>Total No. on the order paper</b> | <b>Answered</b> | <b>Not put</b> | <b>Postponed</b> | <b>No. of Supplementaries</b> |
|-------------------------------------|-----------------|----------------|------------------|-------------------------------|
| 20                                  | 14              | 4              | --               | 25                            |

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: - 40

**II. WELCOME TO THE PRINCIPAL, TEACHERS AND STUDENTS OF THE GOVERNMENT MODEL SANSKRITI SENIOR SECONDARY SCHOOL, SECTOR-20, PANCHKULA.**

During the Question Hour, the Speaker on the behalf of him and the House, welcomed to the Principal, Teacher and Students of the Government Model Sanskriti Senior Secondary School, Sector-20, Panchkula, who were sitting in the Visitor's Gallery to witness the proceedings of the House.

**III. INTIMATION REGARDING LEAVE OF ABSENCE.**

The Speaker informed the House that he has received an intimation through a letter from Shri Anil Vij, Home Minister, in which he has expressed his inability to attend the Haryana Vidhan Sabha Session on 7<sup>th</sup> March, 2022 due to self illness.

**IV. RESCINDING THE DECISION OF THE HOUSE.**

When the Speaker announced that the discussion on Governor's Address will be resumed, Shri Bhupinder Singh Hooda, Leader of the Opposition raised the matter of suspension of Dr. Raghuvir Singh Kadian, a Member of the Indian National Congress Party from the service of the House for the remainder of the present session and requested for rescinding

of the decision taken by the House. He further demanded that a Video recording should be watch in this regard. He also urged the Speaker to allow him to attend the sitting of the House so that he could also take part in the deliberations of the House.

Shri Ram Kumar Gautam, a Member from the Treasury Benches, also spoke on the above said matter.

The Chief Minister also spoke and clarified the position in this regard. He also urged the Speaker that House may be adjourned for half an hour to watch the video on the 4<sup>th</sup> March proceedings in the Speaker's chamber so that the decision may be taken in this regard.

#### **V. ADJOURNMENT OF SITTING.**

On a suggestion made by the Chief Minister, the Speaker with the sense of the House, adjourned the sitting of the House for 30 minutes at 12.31 P.M.

**The Sabha then adjourned at 12.31 P.M. for 30 minutes and reassembled at 01.01 P.M.**

#### **VI. WELCOME TO THE PRINCIPAL, TEACHERS AND STUDENTS OF THE SAARTHAK GOVERNMENT INTEGRATED MODEL SENIOR SECONDARY SCHOOL, SECTOR-12-A, PANCHKULA.**

When the House re-assembled, the Speaker on the behalf of him and the House, welcomed to the Principal, Teacher and Students of the Saarthak Government Integrated Model Senior Secondary School, Sector-12 A, Panchkula, who were sitting in the Visitor's Gallery to witness the proceedings of the House.

#### **VII. REQUEST FOR CALLING BACK THE SUSPENDED MEMBER IN THE HOUSE.**

When the Speaker announced that the discussion on Governor's Address will be resumed, Shri Bhupinder Singh Hooda, Leader of the Opposition again raised the matter of suspension of Dr. Raghuvir Singh Kadian. He further stated that Dr. Raghuvir Singh Kadian was tore the bill after the Chief Minister's remarks and urged the Speaker to reconsider his decision and allow him to attend the sittings of the House.

The Chief Minister also requested the Speaker to call back the suspended member in the House.

The Speaker asked Shri Bhupinder Singh Hooda that if Dr. Raghuvir Singh Kadian will feel regret his action of tearing a copy of the bill in the

House, then I will send a message to the Marshal that he will allow him to enter in the House.

After some time, Dr. Raghuvir Singh Kadian came into the House and feel regret from the House. Thereafter, the Parliamentary Affairs Minister move the following motion-

“कि डॉ. आर.एस. कादियान, विधायक को दिनांक 4 मार्च, 2022 की प्रथम बैठक में वर्तमान सत्र की शेष बैठकों के लिए उनके निलम्बन करने का सदन द्वारा लिया गया निर्णय निरस्त किया जाये। ”

*The motion was put and carried.*

Thereafter, Dr. Raghuvir Singh Kadian thanked to the Speaker and the entire House for revoke his suspension.

#### **VIII. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS.**

Discussion on the Governor's Address was resumed.

Shri Pardeep Chaudhary, Shri Bishan Lal Saini and Shri Dharam Singh Chhoker, Members from Indian National Congress Party, spoke for 4, 6 and 4 minutes respectively.

Shri Dura Ram, a Member from the Treasury Benches, spoke for 06 minutes.

#### **IX. ADJOURNMENT OF SITTING.**

The Speaker announced that the House is adjourned for 45 minutes for Lunch Break.

**The House then adjourned at 01.31 P.M. for 45 minutes and re-assembled at 02.16 P.M.**

#### **X. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS.**

Discussion on the Governor's Address was resumed.

Smt. Shalley, Shri Shamsher Singh Gogi, Smt. Renu Bala, Shri Subhash Gangoli, Mohd. Ilyas, Shri Amit Sihag, Shri Neeraj Sharma, Shri Mamman Khan, Shri Chiranjeev Rao, Shri Kuldeep Vats and Shri Mewa Singh, Members from Indian National Congress Party, spoke for 5, 7, 6, 4, 6, 6, 2, 3, 7, 7 and 5 minutes respectively.

Shri Sanjay Singh, Shri Rajesh Nagar and Shri Parmod Kumar Vij, Members from the Treasury Benches, spoke for 5, 6 and 5 minutes respectively.

The Chief Minister, by way of reply, spoke for 81 minutes.

Thereafter the motion-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 2<sup>nd</sup> March, 2022 at 02.00 P.M.’”

*was put and carried unanimously .*

## **XI. WELCOME TO THE FORMER MINISTER OF HARYANA**

During the discussion on the Governor’s Address and voting on motion of thanks, the Deputy Speaker on the behalf of the House, welcomed Shri Subhash Katyal, former Minister of the Haryana, who was sitting in the V.I.P.’s Gallery to witness the proceedings of the House.

## **XII. CALLING ATTENTION MOTION AND STATEMENT THEREON.**

“Regarding not getting admission of thousands of children in the Private Schools inspite of passing the eligibility examination.”

The Speaker informed the House that he had received a Calling Attention Motion No. 07 given notice of by Shri Balraj Kundu, M.L.A. regarding not getting admission of thousands of children in the Private Schools inspite of passing the eligibility examination and the same has been admitted.

The Speaker further informed the House that he had also received a Calling Attention Motion No. 27 given notices of by Shri Varun Chaudhary and 2 other M.L.As (Shri Jagbir Singh Malik and Shri Shishpal Singh) on the similar subject, which has been clubbed with Calling Attention Motion No. 07, hence, Shri Varun Chaudhary and two other MLAs can also ask their supplementaries.

The Speaker further informed the House that he had also received a Calling Attention Motion No. 55 given notice of by Shri Chiranjeev Rao, M.L.A. on the similar subject, which has been clubbed with Calling Attention Motion No. 07, hence, he can also ask his supplementary.

The Speaker further informed the House that he had also received a Calling Attention Motion No. 62 given notice of by Shri Neeraj Sharma, M.L.A. on the similar subject, which has been clubbed with Calling Attention Motion No. 07, hence, he can also ask his supplementary.

The Speaker further informed the House that he had also received a Calling Attention Motion No. 77 given notice of by Smt. Kiran Choudhry, M.L.A. on the similar subject, which has been clubbed with Calling Attention Motion No. 07, hence, she can also ask her supplementary.

He further asked Shri Balraj Kundu, M.L.A. to read out his notice and the Minister concerned to make a statement thereafter.

Shri Balraj Kundu read out his notice.

The Education Minister then made a statement.

The Speaker/Deputy Speaker, with the sense of the House, extended the time of the sitting of the House as under:-

- (i) At 3.00 P.M. for 1 Hour.
- (ii) At 4.00 P.M. for 1 Hour
- (iii) At 5.00 P.M. for 30 minutes.

The Deputy Speaker occupied the Chair from 3.47 P.M. to 4.59 P.M

The Sabha then adjourned till 10.00 A.M. on Tuesday, the 8<sup>th</sup> March, 2022.

**CHANDIGARH**  
**the 7<sup>th</sup> March, 2022.**

**SECRETARY.**